

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 474 of 2020

IN THE MATTER OF:

Sanjeev Kumar

...Appellant

Versus

Aithent Technologies Pvt. Ltd. & Anr.

...Respondents

Present:

**For Appellant: Mr. Sumesh Dhawan and Mr. Gulshan Sachdeva,
Advocates.**

For Respondents: Mr. Rishabh Bansal, Advocate.

ORDER
(Through Virtual Mode)

19.06.2020 Learned counsel for Respondent No. 1 submits that copy of paper book provided to him is incomplete. Learned counsel for the Appellant shall provide complete set of paper book to learned counsel for the Respondent by tomorrow. Reply affidavit be filed within 5 days. Rejoinder, if any, may be filed within 3 days thereof.

Post the matter 'for admission (after notice)' on **30th June, 2020**.

Interim directions to be continued till next date.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V. P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

am/gc